

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

In the matter of:
Bhushan Lal Parimoo

..... (Applicant)

Vs

Union Territory of Jammu & Kashmir & Ors

..... (Respondents)

AFFIDAVIT FILED BY JAMMU SMART CITY LTD. (Respondent No.6) IN COMPLIANCE WITH ORDER DATED 09.09.2024 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH

(For Index, please see Inside)



Filed by Respondent No.6

Date: 17/12/2024

Through

Rajnish Raina

Place: Jammu

(Rajnish Raina)
Advocate
J&K and Ladakh
High Court
Jammu

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BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

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Union Territory of Jammu & Kashmir & Ors

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Filed by Respondent No.6

Date: 17/12/2024

Place: Jammu

Through

(Rajnish Raina)
Advocate
J&K and Ladakh
High Court
Jammu

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9419200509

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BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Original Application No. 600/2024

(I.A No. 236/2024)



In the matter of:

Bhushan Lal Parimoo

..... **Applicant**

Vs

Union Territory of Jammu & Kashmir & Ors.

..... **Respondents**

AFFIDAVIT FILED BY RESPONDENT NO.6 i.e. JAMMU SMART CITY LTD. in COMPLIANCE WITH ORDER DATED 09.09.2024 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH.

I, Dr. Devansh Yadav, Aged 34 years, at Present Chief Executive Officer, Jammu Smart City Ltd (JSCL) 4th Floor, North Block, Bahu Plaza, Jammu, do hereby state on oath/solemn affirmation as under:

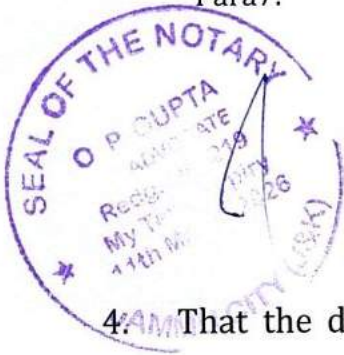
1. That I am conversant with the facts and circumstances of the case and am competent to swear this affidavit in my official capacity and on behalf of Jammu smart city Ltd. on the basis of the records, documents and facts available in the department.
2. That I have read and understood the order dated **09.09.2024** passed by the Hon'ble National Green Tribunal in the above captioned matter and filing this affidavit in its compliance thereof.
3. The Hon'ble Tribunal by order dated 09/09/2024 in the aforetitled OA No. 600 of 2024 has passed the following order:



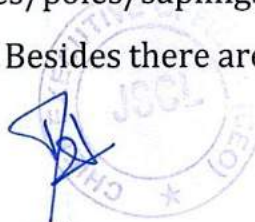
Para4. *Annexure A2 enclosed with the report discloses that 712 plants are proposed to be relocated in the process of implementation of the project. Therefore, not only the details of the trees that would be cut in the process of the implementation of the project is required to be disclosed by Respondent No. 6 but it is also required to be disclosed as to how these 712 trees will be relocated by it and if any feasibility study to ensure their survival on relocation has been done.*

Para7.

Learned Counsel for Respondent No. 6 has stated on instructions, that till now no tree has been cut/transplanted in the process of execution of the project and till the next date of hearing no such action will be taken by Respondent No. 6. Respondent No. 6 is directed to file a fresh report keeping in view the observations made above.



4. That the deponent craves leave of this Hon'ble Tribunal to raise additional submissions or file additional affidavit in case need arises during the course of arguments.
5. That in the light of the aforesaid directions the JSCL requisitioned the services of Divisional Forest Officer, Urban Forestry Division, Jammu (hereinafter to be referred as DFO) for conducting a feasibility study with regard to the survivability of the trees/plants to be relocated from the existing tourism park on left bank to an alternate site on the right bank of Tawi River Front **(Annexure-R1)**. The Divisional Forest Officer (DFO) was entrusted with the job of enumeration of trees/plants inside the park maintained by Tourism Department along with suggesting measures with regard to relocation of trees/plants, if possible.
6. That the DFO conducted an extensive survey of the plantation inside the tourism park and has submitted an exhaustive enumeration list of trees/poles/saplings existing inside the park **(Annexure-R2)**. It is apparent from the enumeration list that there are 712 No. of trees/poles/saplings in the tourism park, out of which there are only 02 No. trees. Besides there are, 238 poles and 472 saplings



of various dia class, as mentioned in the enumeration list attached. It is further submitted that with regard to relocation of tree/plants etc., the DFO has also intimated the following information & suggestion:

"majority of the plantation stocks are ornamental non woody plants in the form of shrubs, with very thin stem, comprising of foliage only and a shallow root system and shall hardly withstand the mechanical pressures of the translocation involving the machinery tools (trimming, pruning, scooping, packaging, transportation, transplantation etc) and post translocation abiotic pressures etc. Further, the prevailing dry winter weather spell is not suitable for any such exercise. Moreover, this division has not carried out any operations related to the translocation of the trees etc so far.

Therefore, in view of the above it is suggested that for all plants (in the form of trees, poles etc) which are coming under the alignment at Tourism Park on the left bank of the Tawi River Front Development by JSCL, a comprehensive Compensatory Afforestation (CA) Plan can be prepared involving the plantation of Double the Number of trees coming under the alignment at a suitable pre-identified patch of land with all provisions of the protection (like Mesh Wire Fencing, Tree Guards, Irrigation System) and financial provisions for the 10 Years maintenance. Such practice of CA plan is well accepted and routinely followed for Forest Diversion cases in the forest department" (Annexure-R3).

7. That in light of the aforementioned suggestion/advise by the DFO, Urban Forestry Division, it becomes obvious that the translocation/relocation of the trees/poles/saplings is not feasible and cannot be undertaken with any significant success in view of the reasons explained above. Hence, it becomes imperative that these trees/poles/saplings shall be required to be removed from their existing location and double the number of this plantation shall have to be provided at an alternate location under compensatory afforestation.



8. That to put things in perspective, following fresh report with regard to importance of Tawi River Front Development Project and ameliorating measures that shall be taken by JSCL in the wake of acquisition of park and felling of the trees/poles/saplings is given as here under: -

(A) Tawi River Front Development Project:

Background:

- i. That the Tawi River Front Development Project is one of the flagship projects taken up under the aegis of Jammu Smart City Limited which was conceived in the year 2010.
- ii. That for the beautification and strengthening of the banks, stepped promenades at four levels have been constructed on both sides of the river and central island, extending from Bhagwati Nagar Barrage up to Bikram Chowk Bridge for a length of 1.10 kms. The construction of promenades shall lead to creation of land bank on the banks of the river as per following details:

S.No.	Location	Area Reclaimed
1.	Left Bank	90,000 sqm (22.24 acres)
2.	Right Bank	52,779.8 sqm (13 acres)
3.	Central Island	62,461.9 sqm (15.4 acres)

TABLE - 1

- iii. That prior to the construction of Tawi River Front Promenades, the riverside land was a neglected and degraded area that had been exploited as an unofficial garbage dumping ground, resulting into immense insanitary conditions which had become an environmental hazard that destroyed the river's natural charm. It is pertinent to mention herein that before taking up the execution of the project, the accumulated garbage was lifted from the site and shifted to municipal garbage dump site at Kot Bhalwal, Jammu for bio-remediation and final disposal. It is further submitted that in between the

promenades on left bank and right bank, a freshwater lake is being created in conjunction with Barrage being constructed by Irrigation and Flood Control Department. It is further submitted that for leveraging the benefit of lakeside view, the land on both banks is envisaged to be used for creating green spaces in the form of landscaped parks and gardens, planting of trees of various species on the bottom and top promenades and development of planters and plazas all along the length of intermediate promenades. Besides, the promenades are being provided with amenities like cycle tracks, jogging tracks, sitting benches, viewpoints etc., aimed at creating a refreshing and rejuvenating atmosphere.

(B) Objectives of Tawi River Front Development Project:

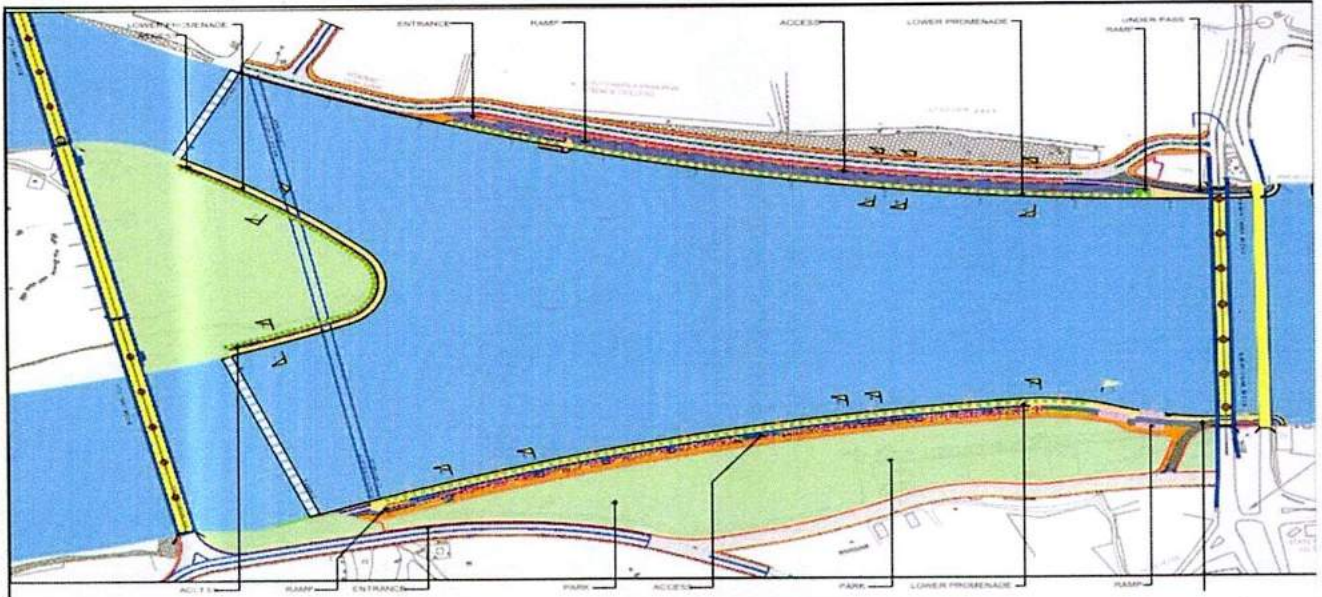
(i) That the Tawi River Front project has been conceived with the following objectives: -

- a) Creation of green recreational spaces on areas adjoining promenades;
- b) Diversion of polluting nallahs through interceptor drains;
- c) Creating a robust flood protection mechanism for the city;
- d) Rejuvenation of ground water aquifers in the vicinity of project reach.

(ii) It is pertinent to mention herein that the project reach is intervened by 02 No. bridges at Bikram Chowk (Old and New). Arterial roads running parallel to the river are being provided on both banks of the river. These roads are aimed at easing and decongesting the ever-burgeoning city traffic.

(iii) That on the left bank, an underpass is proposed to be constructed for providing seamless road connectivity on the riverfront and the underpass shall take off from the proposed arterial road near old Bikram Chowk Bridge and the approach road to underpass shall intersect the park constructed by the Tourism Department. This in effect shall disturb the park from its existing location on the left bank.





Proposed reach of Tawi River Front Project

(C) Creation of green recreational spaces on areas adjoining promenades of Tawi River Front:

- (i) That the existing park on the left bank is spread over an area of 23.39 K and is located adjacent to the Tawi Bridge on Bikram Chowk side. Out of a total area of 23.39K (11835.3 sqm), 6K (3036 sqm) is designated for **parking** and 17.39K (8798.52 sqm) is allocated for the park. In addition to trees and shrubs, **the park includes a shop, three gazebos, a pathway running along the entire park, a play area, kids' toy train, swings and other facilities.** These activities cover 15% of the total park area. It is pertinent to mention herein that as claimed in the petition made before Hon'ble National Green Tribunal, there are more than 650 plants and trees of 180 different species, mostly medicinal, planted in the park. As per enumeration of plantation carried out at site by the Divisional Forest Officer (DFO), there are 712 No. of trees/poles/saplings in the tourism park as per the details mentioned in the enumeration list. For the kind reference and perusal of this Hon'ble Tribunal, the enumeration list has been attached as **Annexure-R2.**



(ii) That it will be an avowed endeavour of JSCL to compensate for the loss of plantation caused by the acquisition of the Tourism Park on the Left bank, which is crucial for the development of Tawi Riverfront project. JSCL plans to achieve this by developing green spaces within the Tawi Riverfront Project for public use at various locations, which are:

- (a) 12 m strip adjacent to top promenade running throughout its length on left bank and central island covering an area of 21.2K and 10.8 K respectively;
- (b) Planter on 02 no. intermediate promenades on left bank and right bank covering an area of 7.4K;
- (c) Trees on top and bottom promenades of left bank, right bank and central island;
- (d) Park-1 and Park-2 of right bank with areas of 10.2 K and 7.8 K respectively.

A drawing showing the locations of green spaces within the Tawi Riverfront is attached as **Annexure-R4**.

In addition to the green spaces to be developed by JSCL within the Tawi Riverfront, a compensatory afforestation plan is being prepared for a land parcel (state land) measuring 24 K, falling under Khasra No. 12 min, situated at Village Sohanjana, Tehsil Mandal, District Jammu. This is to compensate for the acquisition of the Tourism Park on the Left Bank of the Tawi Riverfront. The land parcel has been identified by the Assistant Commissioner (Rev), Jammu, vide letter no. DCJ/SQ/Comp-Afforest/2024-25/4944-45 dated 14.12.2024, attached as **Annexure-R5**.

It is further submitted that the total area of green spaces to be developed by JSCL within the Tawi Riverfront and at Village Chak Gandu, Tehsil Mandal will amount to **57.4 K** and **24 K**, respectively, totalling **81.4 K**. This is in comparison to the **17.39 K** of the Tourism Park being acquired by JSCL on the

Left Bank. Additionally, it is stated that the answering respondent has not cut or removed any trees on the Left Bank to date.

(iii) That the applicant has stated that the answering respondent have undertaken felling of trees in the project area on left bank, which is far from true, and the photographs are attached with the petition to support applicant's contention, clearly depict that the fallen trees have been cut inside the park. Since answering Respondent, has not undertaken any project activity inside the park, hence these fallen trees cannot be attributed to it. Answering Respondent being a responsible organization, permission shall be sought from empowered tree cutting authority as per the provision of Jammu Municipal Corporation Act, 2000 before any tree is required to be cut for achieving the objective of the project. It is pertinent to mention here that suitable trees/plants shall be replanted in place of cut/fallen trees as per the instructions of the tree cutting authority.

(iv) The creation of a park on the right bank is a statutory requirement for the development of the project, and the same has been incorporated into the Development Control Regulations framed for the land bank and adjoining areas associated with the project. Any mortality of trees or plants shall be duly compensated by planting trees and plants of different species in double the number. It is pertinent to mention that other amenities, such as children's play equipment, benches, dustbins, and other miscellaneous items, will be provided on the right bank with state-of-the-art equipment. The details of the green species being developed on the left bank, right bank and central island of Tawi River Front are enumerated below: -

S. No.	Location of Green Open Spaces	Area
1.	Left Bank	12,695.8 sqm (25 K)
2.	Right Bank	11,010.5 sqm. (21.6K)
3.	Central Island	5478 sqm (10.8K)
Total		29,184.3 sqm. (57.4 K)

Table-2

The bifurcation and location of these green spaces along with their area, quantity and type of species to be provided on Tawi Riverfront is as follows: -

Left Bank				
S.No	Location	Area	Quantity	Proposed species of plants to be provided
1	12 m strip adjacent to top promenade running throughout its length (see drawing)	12M Green Buffer: 10,732.5 sqm (21.2K)	Tree: 242 Shrubs: 5045 Fountain Grass :2500	Tree: 1.Thespesia populnea 2.Neolamarckia cadamba 3.Markhamia lutea 4.Dalbergia sissoo 5. Cassia fistula 6. Michelia champaca 7. Bauhinia purpurea 8. Pongamia pinnata 9. Tabebuia rosea 10.Jacaranda mimosaeifolia 11.Bismarck Palm
				Grass: 1. Red fountain grass 2. White fountain grass Shrubs : 1.Clerodendrum inerme 2.Bougainvillea 3. Hibiscus rosa sinensis 4. Murraya paniculata 5.Casesalpinia pulcherrima 6. Tecoma purpurea 7. Bauhinia purpere
2	Planters on 2 No. intermediate promenades	Total area of planters on 2nd and 3rd promenade: 1963.3 sqm (3.8K)	Tree: 30 Shrubs: 5030	Tree: 1. Michelia champaca 2. Bauhinia purpurea
				Shrubs: 1. Quisqualis indica 2. Ipomoea cairica 3. Vernonia Elaeagnifolia 4. Crinum latifolium 5. Clerodendrum inerme 6. Leucophyllum Frutescens 7. Bougainvillea



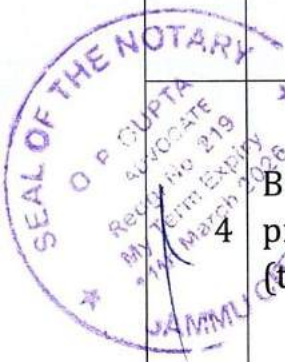
				Shrubs : 1.Clerodendrum inerme 2.Bougainvillea 3. Hibiscus rosa sinensis 4. Murraya paniculata 5.Casesalpinia pulcherrima 6. Tecoma purpurea 7. Bauhinia purpere
2	Top promenade (trees)	6 m wide promenade	96 No. of Trees	Tree: 1. Thespesia populnea 2. Azadirachta indica 3. Callistemon lanceolatus 4. Butea monosperma 5. Michelia champaca 6. Bauhinia purpurea
3	Bottom promenade (trees)	8 m wide promenade	51 No. of Trees	Tree: 1. Pongamia pinnata 2. Neolamarckia cadamba 3. Cassia siamea 4. Lagerstroemia speciosa 5. Weeping willow tree
Total plantation on Central Island: Trees- 389 Shrubs - 5045 Fountain Grass -2500				
Overall plantation on left bank, right bank and central island: Trees - 1735 Shrubs- 24,277 Fountain Grass - 5000				


Table-3

As can be seen from Table-3, plants and trees of different species are being provided on the left bank, right bank and central island of Tawi River Front as per the following summary: -



				8. Heleconia 9. Snake plant 10. Plumbago auriculata 11. Hibiscus rosa Sinensis 12. Murraya paniculata 13. Casesalpinia pulcherrima
3	Top promenade (trees)	6 m wide promenade	174 No. of Trees	Tree: 1. Thespesia populnea 2. Azadirachta indica 3. Callistemon lanceolatus 4. Butea monosperma 5. Michelia champaca 6. Bauhinia purpurea
4	Bottom promenade (trees)	8m wide promenade	95 No. of Trees	Tree: 1. Pongamia pinnata 2. Neolamarckia cadamba 3. Cassia siamea 4. Lagerstroemia speciosa 5. Weeping willow tree
<p>Total plantation on left bank: Trees- 541 Shrubs - 10,075 Fountain Grass -2500</p>				
Right Bank				
S.No	Location	Area	Quantity	Proposed species of plants to be provided
1	Park 1	5,196 sqm (10.2K)		Tree: 1. Jacaranda mimosaeifolia 2. Cassia fistula 3. Tabebuia rosea 4. Bauhinia puperea 5. Neolamarckia cadamba 6. Thespesia populnea 7. Azadarichata indica 8. Butea monosperma 9. River tamarind 10. Michelia champaca 11. Dalbergia sisso 12. Alstonia



			<p>Tree: 380 Shrubs: 2940</p>	<p>13.Bismarck palm 14.Pongamia pinnata 15.Silver oak 16.Casuarina 17.Camphor 18.Banana 19.Moringa 20.Tamarindus Indica 21.Callistemon citrinus 22.Cassia siamea 23. Rubber fig 24.Har shingar 25.Chinar 26.Jamun</p> <p>Shrubs :</p> <ol style="list-style-type: none"> 1. Tecoma purperea 2. Bauhinia purperea 3. Hamelia patens 4. Casesalpinia pulcherrima 5. Crinum latifolium 6. Vernonia Elaeagnifolia 7. Ipomoea cairica 8. Michelia champaca 9. Heleconia 10. Durlanta 11. Ficus Panda 12. Baugainvilla 13. Hibiscus rosa sinensis 14. Plumbago auriculata 15. Quisqualis indica 16. Tecoma gaudichaudi 17. Tecoma capinsis 18. Plumeria alba 19. Clerodendrum inerme 20. Ficus benjamina 21. Sago palm
	2 Park 2	3988.5 sqm (7.8K)		<p>Tree:</p> <ol style="list-style-type: none"> 1. Jacaranda mimosaeifolia 2. Callistemon citrinus 3. Cassia siamea 4. Silver oak 5. Alstonia



			<p>Tree: 170 Shrubs: 1187</p>	<ol style="list-style-type: none"> 6. Thespesia populnea 7. Bismark palm 8. Markhamia lutea 9. Michelia champaca 10. Pongamia pinnata 11. Cassia fistula 12. Tabebuia rosea 13. Bauhinia puperea 14. Plumeria alba <p>Shrubs:</p> <ol style="list-style-type: none"> 1. Plumbago auriculata 2. Heleconia 3. Murraya paniculata 4. Snake plant 5. Clerodendrum inerme 6. Hibiscus rosa sinensis 7. Quisqualis indica 8. Vernonia Elaeagnifolia 9. Tecoma gaudichaudi 10. Tecoma capinsis 11. Bamboo 12. Hamelia patens 13. Crinum latifolium 14. Duranta 15. Ficus Panda
3	Planters on 2 No. intermediate promenades	Total area of planters on 2nd and 3rd promenade: 1826 sqm (3.6K)	<p>Tree: 30 Shrubs: 5030</p>	<p>Tree :</p> <ol style="list-style-type: none"> 1. Michelia champaca 2. Bauhinia purpurea <p>Shrubs :</p> <ol style="list-style-type: none"> 1. Quisqualis indica 2. Ipomoea cairica 3. Vernonia Elaeagnifolia 4. Crinum latifolium 5. Clerodendrum inerme 6. Leucophyllum Frutescens 7. Bougainvillea 8. Heleconia 9. Snake plant 10. Plumbago auriculata 11. Hibiscus rosa Sinensis 12. Murraya paniculata



				13.Casesalpinia Pulcherrima
4	Top promenade (trees)	6 m wide promenade	130 No. of Trees	Tree: 1. Thespesia populnea 2. Azadirachta indica 3. Callistemon lanceolatus 4. Butea monosperma 5. Michelia champaca 6. Bauhinia purpurea
5	Bottom promenade (trees)	8 m wide promenade	95 No. of Trees	Tree: 1.Pongamia pinnata 2.Neolamarckia cadamba 3.Cassia siamea 4. Lagerstroemia speciosa 5. Weeping willow tree

Total plantation on right bank: Trees- 805
Shrubs- 9157

Central Island

S.No	Location	Area	Quantity	Proposed species of plants to be provided
1	12 m strip adjacent to top promenade running throughout its length (see drawing)	5478 sqm (10.8K)	Tree: 242 Shrubs: 5045 Fountain Grass :2500	Tree: 1.Thespesia populnea 2. Neolamarckia cadamba 3. Markhamia lutea 4. Dalbergia sissoo 5. Cassia fistula 6. Michelia champaca 7. Bauhinia purpurea 8. Pongamia pinnata 9. Tabebuia rosea 10. Jacaranda mimosaeifolia 11. Bismarck Palm Grass: 1. Red fountain grass 2. White fountain grass





S. No.	Location	No. of Trees	No. of shrubs and Fountain grass
A	Left Bank		
1	12 m strip adjacent to top promenade running throughout its length	Tree: 242	Shrubs: 5045 Fountain Grass :2500
2	Planters on 2 No. intermediate promenades	Tree: 30	Shrubs: 5030
3	Top promenade	174 No.	--
4	Bottom promenade	95 No.	--
B	Right Bank		
1	Park 1	Tree: 380	Shrubs: 2940
2	Park 2	Tree: 170	Shrubs: 1187
3	Planters on 2 No. intermediate promenades	Tree: 30	Shrubs: 5030
4	Top promenade	130 No.	--
5	Bottom promenade	95 No.	--
C	Central Island		
1	12 m strip adjacent to top promenade running throughout its length	Tree: 242	Shrubs: 5045 Fountain Grass :2500
2	Top promenade	96 No.	--
3	Bottom promenade	51 No.	--
	TOTAL (A+B+C)	Trees - 1735	Shrubs- 24,277 Fountain Grass - 5000

Table-4

- (v) It is pertinent to mention herein that in addition to the above-mentioned plantation, the promenades and green spaces shall be provided with jogging tracks, cycling tracks, viewpoints, children play equipment, open gym equipment, open air theatre for public activities etc. It is further submitted that the even though the park with an area of 17.39 Kanal is being acquired from the Left bank, yet its loss is being more than compensated by creating different types of green spaces with an area of 57.4 Kanal elsewhere on Left Bank, Right Bank and Central Island of Tawi River Front Project as per the details already mentioned in this report.
- (vi) That the existing park from the left bank shall be acquired only after following due process as stipulated in the Jammu Municipal Corporation Act, 2000.
- (vii) In addition to undertaking the plantation on left bank, right bank and central island as described in the foregoing paras, a compensatory afforestation plan is being prepared for a land parcel (state land) measuring 24 K, falling under Khasra No. 12 min, situated at Village Sohanjana, Tehsil Mandal, District Jammu to compensate for the acquisition of the tourism park on left bank of Tawi River Front. This patch of land shall be provided with the flora and fauna of the same species that will be removed from the existing tourism park in double the number as required under compensatory afforestation plan. The Divisional Forest Officer, Forest Division, Jammu has been requested to prepare the Compensatory Afforestation Plan for the identified land parcel, as per letter no. CEO/Smart City/2024-25/21026-31 dated 16.12.2024, attached herewith as **Annexure-R6**.
- (viii) Besides the compensatory afforestation plan, wherein trees in double the quantity of those in the tourism park shall be provided, the total plantation carried out by JSCL on the reclaimed land at left bank, right bank and central island of Tawi River Front is as follows: -



S.No.	Particulars of existing Tourism Park on Left Bank (To be acquired and trees/plants to be removed)		Proposed plantation to be undertaken by JSCL				
			On Reclaimed Land of TRF				
				Left Bank	Right Bank	Central Island	Total
1	Area	17.39 K (8798.52 sqm)	Area	12,695.8 sqm (25 K)	11,010.5 sqm (21.6K)	5478 sqm (10.8K)	29,184.3 sqm (57.4 K)
2	No. of Trees	2 No.	No. of Trees	541	805	389	1,735
3	No. of Poles	238 No.	No. of shrubs	10,075	9,157	5,045	24,277
4	No. of Saplings	472 No.	No. of fountain grass	2,500	-	2,500	5,000
Total		712 No.	Total				31,012 No.

Table-5

(ix) The project, developed by Jammu Smart City Ltd., is being executed in two distinct phases:

- **Phase 1:** Construction of promenades (open-to-sky development)
- **Phase 2:** Development on reclaimed land along the Tawi River Front, Jammu

Phase 1 Details:

Phase 1 involves the construction of promenades/walkways, which is an open-to-sky development. The area under development spans **20.25 hectares** (Ha), and it does not involve the creation of any covered or erected structure. Therefore, this phase does not contribute to the built-up area as defined by the applicable environmental regulations.

The total area to be developed in Phase 1 is **60,000 sq. m.** of open space, and it is explicitly an open-to-sky development with no enclosed or covered structures.



Compliance with EIA Notification:

As per the Ministry of Environment, Forest and Climate Change (MoEF&CC) notification S.O. No. 695(E) dated 4th April 2011, the term "built-up area" is defined as the total covered area, including all floors, basements, and service areas, proposed for construction within a building or development project.

Since Phase 1 does not involve the erection of any structure, covered area, floor area, basement, or service area, this phase does not fall within the scope of the **EIA Notification dated 14th September 2006**, nor does it correspond to the activities listed under Schedule, particularly categories 8(a) and 8(b) of the notification.

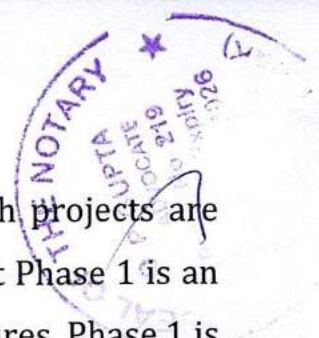
As no covered or built-up structures are proposed in Phase 1, the Environment Clearance/Environmental Impact Assessment (EIA) has not been applied for this phase.

Phase 2 Details:

Phase 2 of the project, which will involve the development of reclaimed land along the Tawi River Front, Jammu, is a separate and distinct project. This phase will include the construction of buildings, infrastructure, and other covered areas, which necessitate the preparation of an **Environmental Impact Assessment (EIA)** and **Environmental Clearance (EC)** as per applicable regulations.

For Phase 2, JSCL has engaged the accredited environmental consultant **M/s Oceao Enviro Management Solutions (India) Pvt. Ltd.** to facilitate the EIA, and EC process, as evidenced by our letter no. CEO/Smart City/2024-25/20995-21000 dated 12.12.2024. The copy of the letter is enclosed as **Annexure-R7.**

In light of the above, we respectfully submit that Phase 1 and Phase 2 are separate and independent developments, which may be integrated to become



a holistic development project in near future and these both projects are governed by distinct legal and regulatory contexts. Given that Phase 1 is an open-to-sky development with no covered or enclosed structures, Phase 1 is not subject to the EIA Notification dated 14th September 2006 and does not require Environmental Clearance.

The Phase-II of the project is still at a planning stage and the formal approval from the government is awaited.

Conclusion: -

As discussed above, in addition to the Compensatory Afforestation Plan at Kasra No. 12 min, village Sohanjana, Tehsil Mandal, District Jammu, JSCL shall undertake plantation of **31,012 No.** trees/shrubs/fountain grass which includes 1,735 No. trees, 24,277 No. shrubs and 5,000 No. fountain grass at various locations mentioned in Table-5. This serves as a compensation for acquisition of tourism park and removal of 2 No. trees, 238 No. poles and 472 No. saplings (total 712 No. trees/poles/saplings).

Furthermore, as highlighted above, Jammu Smart City Limited (JSCL) is committed to compensate the loss of vegetation on account of acquisition of Tourism Park at various other locations on left bank, right bank and central island of Tawi River Front site and at village Sohanjana, Tehsil Mandal, District Jammu (Compensatory Afforestation Plan) as mentioned in the preceding paras.

JSCL shall be making every effort and endeavor in ensuring that there is no dearth of greenery all around the riverfront for which adequate steps have already been initiated. The funding required for greening of Tawi River Front and Compensatory Afforestation at village Sohanjana, Tehsil Mandal shall be made available out of National Clean Air Programme (NCAP) and internal resources of JSCL.

In view of the above submissions, it is stated that the Jammu Smart City Ltd, Jammu is constantly monitoring the implementation/development of Tawi River Front Development Project in coordination with the concerned authorities at various



levels. It is, therefore, most respectfully submitted that the application may kindly be disposed with appropriate orders as deemed fit and proper in the interest of justice.


Deponent


VERIFICATION

I, Dr. Devansh Yadav Aged -34 years, at present working as Chief Executive Officer, Jammu Smart City Limited do hereby verify and declare that the facts stated above are true upon information received from the records as well are true upon legal advice received by me which I believe to be true. The documents submitted are photocopies of the Originals.


Deponent

Date: 17-12-2024

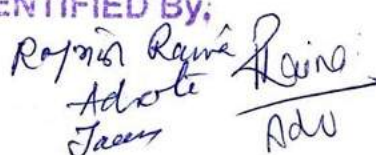
Place: Jammu

Through 
(Rajnish Raina)
Advocate

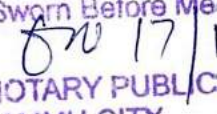
J&K and Ladakh
High Court
Jammu

MOB:
9419200509

Email: rajnish14@gmail.com

IDENTIFIED BY:

Advocate
Jammu



Solemnly Affirmed/Sworn Before Me

NOTARY PUBLIC
JAMMU CITY



सत्यमेव जयते

INDIA NON JUDICIAL

Government of Jammu and Kashmir

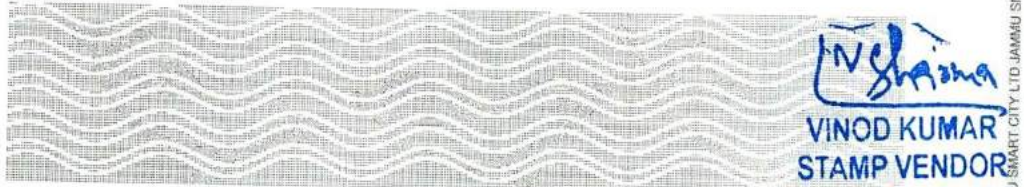
₹10

e-Stamp

₹10₹10₹10₹10

Certificate No.	: IN-JK32217431200757W
Certificate Issued Date	: 17-Dec-2024 01:33 PM
Account Reference	: NEWIMPACC (SV)/ Jk12683404/ JANIPUR/ JK-JM
Unique Doc. Reference	: SUBIN-JKJK1268340452184276288838W
Purchased by	: JAMMU SMART CITY LTD
Description of Document	: Article 37 Notarial Act
Property Description	: Not Applicable
Consideration Price (Rs.)	: 0 (Zero)
First Party	: JAMMU SMART CITY LTD
Second Party	: Not Applicable
Stamp Duty Paid By	: JAMMU SMART CITY LTD
Stamp Duty Amount(Rs.)	: 10 (Ten only)

₹10



Vinod Kumar

VINOD KUMAR
STAMP VENDOR
LICENCE NO. 691

DISTRICT COURT COMPLEX
JANIPUR JAMMU (J&K)

Please write or type below this line

IN-JK32217431200757W



*anwar
offer
Dr Devas yash*

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2. The onus of checking the legitimacy is on the Users of the certificate.
3. In case of any discrepancy please inform the Competent Authority.

INDIA NON JUDICIAL

Government of Jammu and Kashmir

सत्यमेव जयते

₹10

e-Stamp

Certificate No.	: IN-JK32216584418636W
Certificate Issued Date	: 17-Dec-2024 01:32 PM
Account Reference	: NEWIMPACC (SV)/ jk12683404/ JANIPUR/ JK-JM
Unique Doc. Reference	: SUBIN-JKJK1268340452182535905179W
Purchased by	: JAMMU SMART CITY LTD
Description of Document	: Article 4 Affidavit
Property Description	: Not Applicable
Consideration Price (Rs.)	: 0 (Zero)
First Party	: JAMMU SMART CITY LTD
Second Party	: Not Applicable
Stamp Duty Paid By	: JAMMU SMART CITY LTD
Stamp Duty Amount(Rs.)	: 10 (Ten only)



₹10

Please write or type below this line

IN-JK32216584418636W

Vinod Kumar
VINOD KUMAR
STAMP VENDOR
LICENCE NO. 691
J&K NOT COURT COMPLEX
JANIPUR JAMMU (J&K)

**Statutory Alert:**

1. The authenticity of this Stamp certificate should be verified at 'www.shcilestamp.com' or using e-Stamp Mobile App of Stock Holding. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
2. The onus of checking the legitimacy is on the users of the certificate.
3. In case of any discrepancy please inform the Competent Authority.



Divisional Forest Officer,
Urban Forestry Division,
Jammu.

No. CEO/Smart City/2024-25/20303-05

Dated: 05.10.2024

Subject: Request for Translocation of Plants from Left Bank of Tawi River Front Park to Other Green Spaces.

Sir,

It is bring to your attention an issue of ecological significance concerning the ongoing development activities on the Left Bank of the Tawi River Front, being undertaken by Jammu Smart City Ltd., stretching from Bikram Bridge to the Fourth Bridge.

In particular, there is a park along this stretch that serves as a habitat for a variety of plant species. These plants play a vital role in maintaining the local ecosystem, contributing to the region's biodiversity. In view of the upcoming development projects, it is requested that a mechanism for translocation of these plant species to suitable green spaces within the city to ensure their preservation, may be suggested after conducting field survey.

This initiative would not only protect these valuable species but also support the continuation of their ecological function, maintaining the delicate balance of local biodiversity.

An early action in the matter shall be highly appreciated.

Yours faithfully

(Rakesh Kumar Gupta) JKAS
Additional Chief Executive Officer
Jammu Smart City Ltd.

Copy for information to the:

1. Divisional Commissioner, Jammu.
2. Chief Executive Officer, JSCL.



Divisional Forest Officer,
Urban Forestry Division,
Jammu.

No: DP/Smart City/2024-25/4877-81

Dated: 23-10-2024

Subject: Enumeration of the Trees/Plants in the Tourism Park on the Left Bank of Tawi River Front Development being executed by Jammu Smart City Limited.

Ref: - Letter no. CEO/Smart City/2024-25/20303-05 dated 05.10.2024.

Sir,

This is in the context of letter under above-mentioned reference. In this regard, you are requested to provide list of enumeration of the trees/plants inside the park maintained by Tourism Department on the Left Bank of Tawi River Front near Bikram Chowk.

Besides, you are also requested to suggest measures required to be taken with regard to translocation of plants, if possible, from the existing tourism park on Left Bank to proposed green spaces on Right Bank of Tawi River Front Project.

Yours Faithfully

(Sunil Thusu)

Director Projects
Jammu Smart City Ltd.

Copy for information to the:

1. Divisional Commissioner, Jammu.
2. Chief Executive Officer, JSCL.
3. Addl. Chief Executive Officer, JSCL.
4. Sr. General Manager (Civil), JSCL.

जम्मू और कश्मीर केंद्रशासित प्रदेश
वन, पर्यावरण एवं पारिस्थितिकी विभाग
कार्यालय प्रभागीय वन अधिकारी
शहरी वानिकी प्रभाग, जम्मू
कार्यालय: डोगरा हॉल वन परिसर, जम्मू
दूरभाष: 0191-2565950 (Fax)
ईमेल: ufdjammu@gmail.com



Union Territory of Jammu and Kashmir
Forest Environment and Ecology Department
Office of the Divisional Forest Officer
Urban Forestry Division, Jammu
Address: Dogra Hall Forest Complex, Jammu.
Ph./fax No. 0191-2565950
Email: ufdjammu@gmail.com

No. UFD/J/TP/2024-25/ 2088-90 Dated: 13.11.2024

**The Director Projects
Jammu Smart City Limited.**

Subject: Enumeration of the trees/plants in the Tourism Park on the left bank of the Tawi River Front Development by JSCL

Reference: Your office letter No.DP/Smart City/2024-25/4877-81 Dated: 23.10.2024

Sir,

In pursuance to the aforementioned subject, kindly find enclosed herewith the detailed species wise enumeration list along with abstract of the various categories of the trees/poles/saplings/climbers etc existing in the Tourism Park on the left bank of the Tawi River Front Development by JSCL as **Annexure A**.

It is further intimated that this office has not carried out any operations related to the translocation of the trees etc so far and as such it is not in the ambit of this office to suggest any measures in this regard.

It is pertinent to mention that majority of the existing flora in the park comprises of the non-woody perennial shrubs of various ornamental categories and there are a smaller number of the woody trees or pole etc existing and same has been specifically categorized in the enumeration list.

Hence submitted for favour of information and further necessary action at your end, please.

Enclosures: 03 pages.

Yours faithfully

(Ashwani Kumar) SFS
Divisional Forest Officer
Urban Forestry Division, Jammu

Copy for information to:

1. The Conservator of Forests, East Circle, Jammu.
2. The Chief Executive Officer, JSCL.

Divisional Forest Officer
Urban Forestry Division, Jammu

Emailed on:

Dispatched on (dasti): Receipt if any:

Enumeration list of trees /Pole /Saplings in the tourism park on left side of Tawi Front development being executed by JSCL.

S. No	Species	Forest Class	No	Dia Class				Total	Remarks
				0-10 cm	10-20 cm	20-30 cm	30-40 cm		
1	Alstonia	C		25	29	34	1	89	Green Standing
2	Amla	A		2	0	0	0	2	Green Standing
3	Sukchain	C		2	30	3	0	35	Green Standing
4	Amaltas	B		0	3	1	0	4	Green Standing
5	Neem	C		3	0	0	0	3	Green Standing
6	Jamun	A		3	9	0	0	12	Green Standing
7	Parijat	Nil	4	0	0	0	0	4	Green Perennial Non woody shrubs
8	Thevetia	C		45	20	0	0	65	Green Standing
9	Arjuna	C		4	23	0	0	27	Green Standing
10	Ficus Panda	Nil	12	0	0	0	0	12	Green Perennial Non woody shrubs
11	Chinar	C		0	1	0	0	1	Green Standing
12	Tacoma	Nil	9	0	0	0	0	9	Ornamental plants
13	Gulmohar	C		0	1	1	0	2	Green Standing
14	Jakranda	C		0	1	0	0	1	Green Standing
15	Anar	B		2	0	0	0	2	Green Standing
16	Apple	C		2	0	0	0	2	Green Standing
17	Champa	Nil	48	0	0	0	0	48	Green Perennial Non woody shrubs
18	Silva Oak	C		0	3	0	0	3	Green Standing
19	Aarhu (Peach)	C		1	1	0	0	2	Green Standing
20	Tunu	Special class		1	0	0	0	1	Green Standing
21	Lemon	C		3	0	0	0	3	Green Standing
22	Monkey Fruit	C		2	0	0	0	2	Green Standing
23	Rubber Plant	C		0	1	0	0	1	Green Standing
24	Retha	C		0	1	0	0	1	Green Standing
25	Hibiscus China Rose	Nil	6	0	0	0	0	6	Non woody perennial shrubs
26	Kemb (Citrus)	C		1	0	0	0	1	Green Standing
27	Mausabmi (Citrus)	C		0	1	0	0	1	Green Standing
28	Kadambh	C		2	2	2	0	6	Green Standing
29	Saru (Golden cyprus)	C		0	0	2	0	2	Green Standing
30	Harsingar	Nil	1	0	0	0	0	1	Green perennial Non woody shrubs
31	Curry leaf	Nil	1	0	0	0	0	1	Non woody perennial shrubs
32	Gauva	C		1	0	0	0	1	Green Standing
33	Kanak Champa	C		0	1	1	0	2	Green Standing
34	Kaphur	C		3	2	0	0	5	Green Standing
35	Bauhinia	C		0	0	0	0	0	Green Standing
36	Mulbeery Tree	B		0	1	1	0	2	Green Standing
37	Swanjana	C		4	1	1	0	6	Green Standing
38	Imli	C		1	0	1	0	2	Green Standing
39	Arucaria	Nil	4	0	0	0	0	4	Non woody plant
40	Rat Ki Rani	Nil	2	0	0	0	0	2	Perennial Non woody shrubs
41	Din Ka Raja	Nil	1	0	0	0	0	1	Perennial Non woody shrubs
42	Awawagandha	Nil	2	0	0	0	0	2	Perennial Non woody shrubs
43	Jasmine	Nil	2	0	0	0	0	2	Perennial Non woody shrubs
44	Morpankh	Nil	2	0	0	0	0	2	Perennial Non woody plant
45	Panjatara	Nil	10	0	0	0	0	10	Non woody Ornamental shrubs
46	Pakora (Fig)	C		0	4	0	0	4	Green Standing
47	Acacia Glauca	C		10	0	0	0	10	Green Standing
48	Garna	Nil	1	0	0	0	0	1	Perennial Non woody shrubs
49	Peepal	B		0	1	2	0	3	Green Standing
50	Laquat	C		1	0	0	0	1	Green Standing
51	Bel Patri	C		2	0	0	0	2	Green Standing
52	Mahandi	Nil	4	0	0	0	0	4	Ornamental shrubs

07

53	Palm Tree (Sogo)	Nil	4	0	0	0	0	4	Ornamental non woody plants
54	Korasia	C		2	2	0	0	4	Green Standing
55	Puterjiva	C		2	0	0	0	2	Green Standing
56	Behera	A		3	0	0	0	3	Green Standing
57	Simbal	A		1	0	0	0	1	Green Standing
58	Bamboo	Nil	12	0	0	0	0	12	Bamboo
59	Bougan Villea	Nil	50	0	0	0	0	50	Ornamental shrubs
60	Chandni	Nil	4	0	0	0	0	4	Ornamental shrubs
61	Ficus Benjamina	Nil	9	0	0	0	0	9	Ornamental plants
62	Ficus Macrohill	Nil	10	0	0	0	0	10	Ornamental plants
63	Banana	Nil	6	0	0	0	0	6	Non woody
64	Pencil Pine	Nil	1	0	0	0	0	1	Ornamental plants
65	White Sandle wood	C		4	0	0	0	4	Green Standing
66	Gargal (Citrus)	C		2	0	0	0	2	Green Standing
67	Arica Palm	Nil	6	0	0	0	0	6	Ornamental plants
68	Ponytail Plan	Nil	10	0	0	0	0	10	Ornamental plants
69	Fan Palm	Nil	1	0	0	0	0	1	Green Standing
70	Leucenia	C		0	1	0	0	1	Ornamental plants
71	Bismark Palm	Nil	3	0	0	0	0	3	Ornamental plants
72	Furcaria	Nil	30	0	0	0	0	30	Ornamental plants
73	Palam	Nil	2	0				2	Ornamental shrubs
74	Nerium Olender	Nil	2	0				1	Ornamental shrubs
75	Zamia	Nil	1	0				30	Ornamental herbs
76	Pedilajthus	Nil	30	0				22	Ornamental herbs
77	Hemellia	Nil	22	0				1	Ornamental herbs
78	Silver Yucea	Nil	1	0				41	Ornamental herbs
79	Duranta	Nil	41	0				20	Grass
80	Lemon Grass	Nil	20	0				15	Climbers
81	Climbers	Nil	15	0					
Grand Total			389	134	139	49	1	712	

②

Note: 100 Nos. of Pot Plants would be shifted to suitable place.

Tarachid
Forest Guard
(Concerned)

R Singh
Block Forest Officer
City Block

S. Sharma
Range Officer
MFP Range
Bikram Chowk Jammu

Sharma
Divisional Forest Officer
Urban Forestry Division
Jammu

General abstract of tree/Pole/sapling in the tourism park on left side of Tawi Front development being executed by JSCL.

Species	Class	Dia-Class				Total
		0-10 cm	10-20 cm	20-30 cm	30-40 cm	
1. Tree	Special	0	0	0	0	0
	A	0	0	0	0	0
	B	0	0	0	0	0
	C	0	0	0	2	2
	Total		0	0	0	2
2. Pole	Special	0	0	0	0	0
	A	0	9	0	0	9
	B	0	5	4	0	9
	C	0	168	52	0	220
	Total		0	182	56	0
Sapling/Climber	Special	472				472
	G Total	472	182	56	2	712

Taralind

Forest Guard
(Concerned)

Block Forest Officer

City Block

Range Officer

MFP Range
Bikram Chowk Jammu

(3)

Divisional Forest Officer

Urban Forestry Division
Jammu

जम्मूऔर कश्मीर केंद्र शासित प्रदेश
वन, पर्यावरण एवं पारिस्थितिकी विभाग
कार्यालय प्रभागीय वनअधिकारी
शहरी वानिकी प्रभाग, जम्मू
कार्यालय:डोगरा हॉल वन परिसर, जम्मू
दूरभाष: 0191-2565950 (Fax)
ईमेल: ufdjammu@gmail.com



Annexure-R3

Union Territory of Jammu and Kashmir
Forest Environment and Ecology Department
Office of the Divisional Forest Officer
Urban Forestry Division, Jammu
Address: Dogra Hall Forest Complex, Jammu.
Ph./fax No. 0191-2565950
Email: ufdjammu@gmail.com

No. UFD/J/TP/2024-25/ 2188-90 Dated: 25.11.2024

The Director Projects

Jammu Smart City Limited.

Subject: Enumeration of the trees/plants in the Tourism Park on the left bank of the Tawi River Front Development by JSCL

Reference: 1. This office letter number UFD/TP/2024-25/2088-89 Dated: 13.11.2024.
2. Your office letter No.DP/Smart City/2024-25/4877-81 Dated: 23.10.2024.

Sir,

In pursuance to the aforementioned subject and quoted reference No. 01 it is to intimate that a team of the forest field staff of this division has carried out the species wise survey of the green standing flora at the Tourism Park to work out the possibility of the Translocation of trees /Poles etc. In this regard it is to intimate that majority of the plantation stocks are ornamental non woody plants in the form of shrubs, with very thin stem, comprising of foliage only and a shallow root system and shall hardly withstand the mechanical pressures of the translocation involving the machinery tools (**trimming, pruning, scooping, packaging, transportation, transplantation etc**) and **post translocation abiotic pressures etc** . Further, the prevailing dry winter weather spell is not suitable for any such exercise. Moreover, this division has not carried out any operations related to the translocation of the trees etc so far.

Therefore, in view of the above it is suggested that for all plants (in the form of trees, poles etc) which are coming under the alignment at Tourism Park on the left bank of the Tawi River Front Development by JSCL, a comprehensive **Compensatory Afforestation (CA) Plan** can be prepared involving the plantation of **Double the Number** of trees coming under the alignment at a suitable pre-identified patch of land with all provisions of the protection (**like Mesh Wire Fencing, Tree Guards, Irrigation System**) and financial provisions for the **10 Years** maintenance. Such practice of CA plan is well accepted and routinely followed for Forest Diversion cases in the forest department.

Hence submitted for favour of information and further necessary action at your end, please.

Yours faithfully

sd/-
(Ashwani Kumar) SFS
Divisional Forest Officer
Urban Forestry Division, Jammu

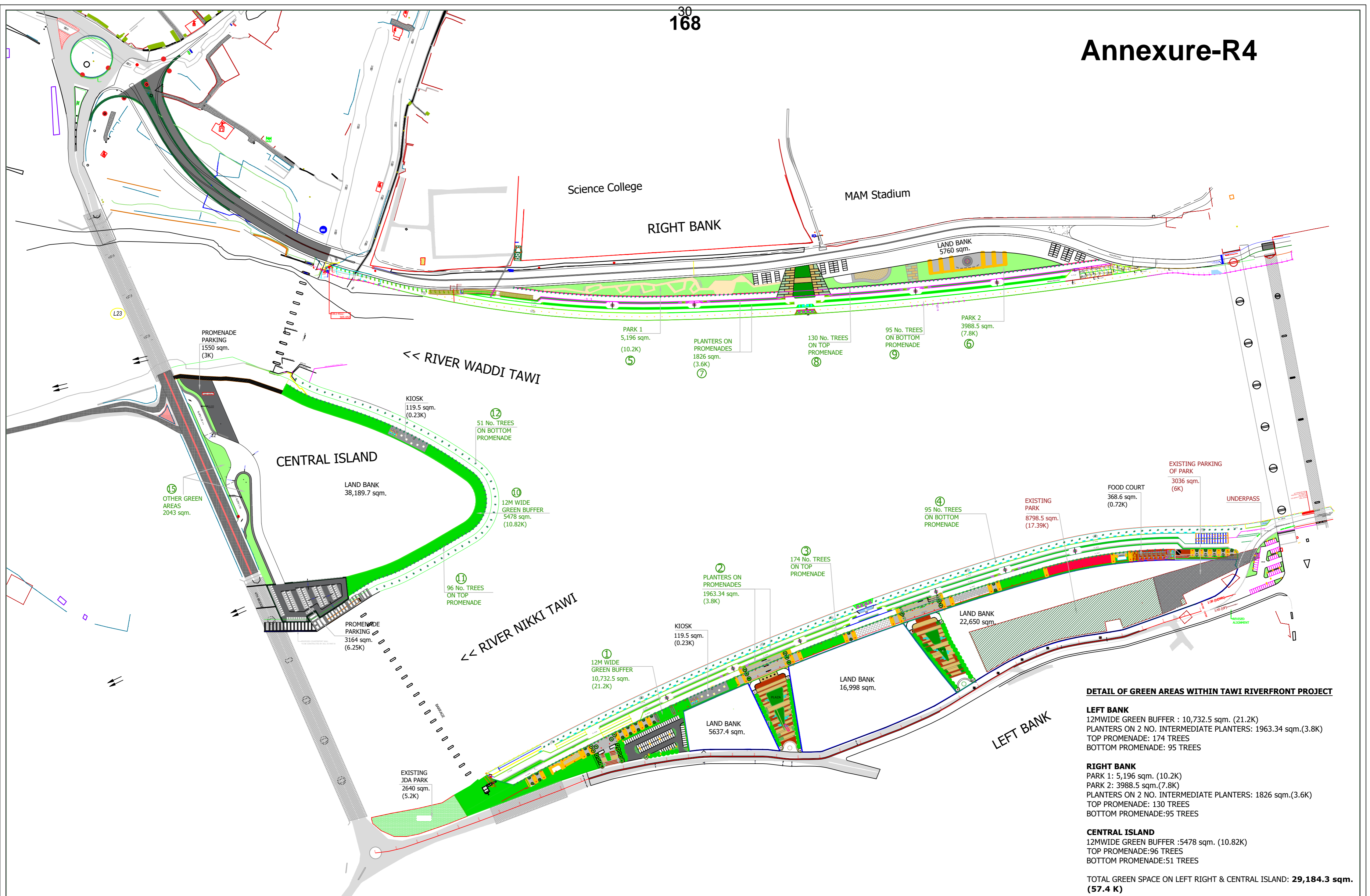
Copy for information to:

1. The Conservator of Forests, East Circle, Jammu.
2. The Chief Executive Officer, JSCL.

Ashwani Kumar
25/11/2024
Divisional Forest Officer
Urban Forestry Division, Jammu

Emailed on:

Dispatched on (dasti): Receipt if any:



DETAIL OF GREEN AREAS WITHIN TAWI RIVERFRONT PROJECT

- LEFT BANK**
 12MWIDE GREEN BUFFER : 10,732.5 sqm. (21.2K)
 PLANTERS ON 2 NO. INTERMEDIATE PLANTERS: 1963.34 sqm.(3.8K)
 TOP PROMENADE: 174 TREES
 BOTTOM PROMENADE: 95 TREES
 - RIGHT BANK**
 PARK 1: 5,196 sqm. (10.2K)
 PARK 2: 3988.5 sqm.(7.8K)
 PLANTERS ON 2 NO. INTERMEDIATE PLANTERS: 1826 sqm.(3.6K)
 TOP PROMENADE: 130 TREES
 BOTTOM PROMENADE:95 TREES
 - CENTRAL ISLAND**
 12MWIDE GREEN BUFFER :5478 sqm. (10.82K)
 TOP PROMENADE:96 TREES
 BOTTOM PROMENADE:51 TREES
- TOTAL GREEN SPACE ON LEFT RIGHT & CENTRAL ISLAND: **29,184.3 sqm. (57.4 K)**

SITE PLAN OF TAWI RIVERFRONT



Website: <http://jammu.gov.in>
Email: dcofficejammu@gmail.com



Ph: +91 191 2544366
Fax: +91 191 2546223
24X7 Helpline: 1077

GOVERNMENT OF JAMMU AND KASHMIR
OFFICE OF THE DEPUTY COMMISSIONER, JAMMU
कार्यालय जिलाधिकारी, जम्मू
Wazarat Road Jammu-180001 (Jammu & Kashmir)
वज़ारत रोड, जम्मू -१८०००१ (जम्मू एवं कश्मीर)

Commissioner,
Municipal Corporation, Jammu.

No: DCJ/SQ/Comp-Afforest/2024-25/ 4944-45

Dated: 14-12-2024

Sub: Identification of land measuring 24 Kanal falling under Khasra No 12 min situated at village Sohanjana, Tehsil Mandal, District Jammu regarding request for allocation of alternative State land in exchange of Khasra No. 321 (village Rakh Raipur, Tehsil Jammu South).

Reference: -

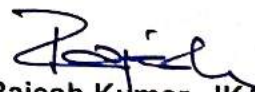
- i. JMC/Estt/6547-48 dated 02.12.2024.

Sir,

Kindly refer the subject cited above. In this connection, I am directed to enclose herewith the revenue papers of land so identified and furnished by Tehsildar Mandal vide no. TM/OQ/2024-25/353 DATED 14-12-2024 for land measuring 24 Kanal falling under Khasra No 12 min situated at village Sohanjana, Tehsil Mandal, District Jammu for further course of action.

Yours faithfully,

Encls: (10) "Ten leaves only"


Dr. Rajesh Kumar, JKAS
Assistant Commissioner (Rev)
Jammu

Copy to the:

1. Divisional Commissioner Jammu for kind information.

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170

GOVERNMENT OF JAMMU AND KASHMIR
OFFICE OF THE TEHSILDAR MANDAL (Jammu)

The Assistant Commissioner (Rev)
Jammu.

No. TM/OO/2024-25/353

Dated:- 14.12.2024

Subject:- Request for allocation of alternative state Land in Exchange for Khasra No.321
(Village Rakh Raipur, Tehsil Jammu south.

Reference:- DCJ/SQ/Comp-afforest?2024-25/4730-31 dated 06-12-2024.

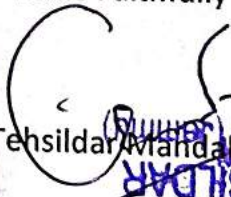
Sir,

This is in reference to the subject cited above wherein a direction to identify the suitable land for the purpose of afforestation in lieu of the land that has come under the alignment of Tawi River Front Development Project and to furnish the revenue papers of the proposed land has been made.

In this connection it is submitted that the field staff after visiting the village sohanjana, Tehsil Mandal has identified State Land comprising Kh No.12 measuring 140 Kanals out of which land measuring 24 kanal has been proposed as alternative State Land in exchange of land comprising Kh No.321 of village Rakh Raipur, Tehsil Jammu South. The kind of soil is Waryal Abal.

In view of the above, Revenue papers of the above mentioned land in Triplicate are hereby submitted for the perusal and further necessary action please.

Yours Faithfully


TEHSILDAR
Tehsildar Mandal (Jammu)

Copy to the

1. SDM JammuSouth for favour of kind information.

فروری ۱۸ء سے ۱۹ء باغیچہ کے حصول کے لئے ضلع جہلم

۱	۲	۳	۴	۵	۶	۷	۸	۹	۱۰
ممبر کمیٹی	ممبر کمیٹی	نام مالک مع احوال	نام مالک مع احوال	ممبر خیرہ	رقبہ بقید تقسیم	مکان جو راجا صاحب کے معشر میں تھا	حصہ یا پیمانہ حقیقت و طرز تقسیم	مطالبہ یا ترمیم مال و سوائے	حوالہ انتقال
۱۵۸/۲۶	۱۵۸/۲۶	سکر	سکر	۱۲	۱۲	۱	۱	۱	۱
		/	/						

نوٹ - فقہ و طہارین کے درجہ میں
تعمیرات کے متعلق

Patwari
Satwar Naiga

MOHD SADIQ
Girdawar
Teh. Mandial

NAIB TEHSILDAR
Mandal (Jammu)

TEHSILDAR
Mandal, (Jammu)

نقل خسرہ گردواری باموضع مسوہا نجفہ تحصیل مدال ضلع جھوم

نمبر	نام مالک معہ احوال	نام کاشتکار معہ احوال	تعداد رقبہ		تسمیہ زمین	صرف زمین		انتظامات حقیقت کاشت و رگان	انتظامات حقیقت کاشت و رگان
			کھال	پا		مبہ	مبہ		
مذ ۱۷	رگا	مقبوضہ رگا	۱۲	-	دریال اون	مالی ۱۲			
نوٹ: نقل مطابق اصل دسترس									

MOHD SADIQ
Girdawar
Teh Mandal

M. Sahay
Patwar
Sotwar Bains

۵/۸

TEHSILDAR
Mandal, (Jammu)

A. T. S. S. S.
NAIB TEHSILDAR
Mandal, (Jammu)



Divisional Forest Officer,
Forest Division,
Jammu.

No: CEO/Smart City/2024-25/21026-31

Dated: 16-12-2024

Subject: Tawi River Front Development Project - Reg: Preparation of Compensatory Afforestation Plan.

Sir,

Tawi River Front is one of the major flagship projects taken up by Jammu Smart City Limited. The project has been conceived with the objective of (i) Providing a robust flood protection mechanism for Jammu city, (ii) creating vibrant recreational spaces in the heart of city and (iii) preventing the effluent carrying nallahs flowing into the river.

A park measuring 23.39 K area on left bank (17.39 K Park + 6.0 K Parking) falling under Khasra No.321, village Rakh Raipur, Tehsil Jammu, is a part of proposed development plan of Tawi River Front Phase-I.

A land parcel measuring 24 K, falling under Khasra No. 12 min; situated at Village Sohanjana, Tehsil Mandal, District Jammu, has been identified by Assistant Commissioner (Rev), Jammu as an alternate state land in exchange of existing park at left bank (copy enclosed).

You are as such requested to prepare compensatory afforestation plan on the identified land parcel at village Sohanjana, Tehsil Mandal in lieu of the said park at left bank of River Tawi.

Yours Sincerely


(Rakesh Kumar Gupta) JKAS
Addl. Chief Executive Officer
Jammu Smart City Ltd.

Copy for information to the:

1. Divisional Commissioner, Jammu.
2. Chief Executive Officer, JSCL.
3. Director Projects, JSCL.
4. Sr. General Manager (Civil), JSCL.
5. Addl, General Manager (Urban), JSCL.



JAMMU SMART CITY
KHAND MITHE LOG DOGRE

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Jammu Smart City Limited Annexure-R7

CIN – U70200JK2017SGC010105

Regd. Office: 3rd Floor, Town Hall Building, Jammu
Municipal Corporation, Jammu-180001

Email: ceo@jammusmartcity.in/ ceo-jammusmartcity@jk.gov.in,

Website: www.jammusmartcity.in

M/s Oceao-Enviro Management Solutions (India) Pvt. Ltd.,

R/O: 208/79, Rameshwar Nagar,

Street No.4, Azadpur,

Delhi-110033.

Mobile No. 9953692693

Email ID: himanshu3_goel@yahoo.com

No. CEO/Smart City/2024-25/20995-21000

Dated: 12-12-2024

(Letter of Intent)

Subject: "Hiring of Consultant for Conducting Environment Impact Assessment (EIA) and Obtaining Environmental Clearance (EC) from Competent Authority for Real Estate Development of Reclaimed Land of Tawi River Front, Jammu".

Reference: e-NIT No. JSCL 153/10 of 2024-25 dated 16.10.2024.

Sir,

I am directed to notify you that your Bid for "**Hiring of Consultant for Conducting Environment Impact Assessment (EIA) and Obtaining Environmental Clearance (EC) from Competent Authority for Real Estate Development of Reclaimed Land of Tawi River Front, Jammu**" bearing Bid Ref. No. JSCL 153/10 of 2024-25 dated 16.10.2024 for the Accepted Contract Amount of **Rs. 5,14,480.00/- (Rupees Five Lakh Fourteen Thousand Four Hundred Eighty) inclusive of GST and all other taxes**, in accordance with the NIT is hereby accepted by Jammu Smart City Ltd. and you are hereby declared as the Successful Bidder.

You, the Successful Bidder, is requested to return the duly signed and stamped duplicate copy of this Letter of Intent within 7 (seven) days from the date of receipt of this LoI, as a token of the receipt and acknowledgment of this LoI, and undertaking of absolute, unconditional and unqualified compliance of the conditions mentioned herein in the RFP Document.

Further, as per clause 30.1 of Section-D, you are requested to furnish the Performance Security in favour of "Chief Executive Officer, Jammu Smart City Ltd, Jammu at the rate of 5% of Bid price for an amount of **Rs.25,724/- (Rupees Twenty Five Thousand Seven Hundred Twenty-Four only)** in accordance with the condition of the RFP document. The Performance Security



JAMMU SMART CITY
KHAND MITHE LOG DOGRE

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176 Jammu Smart City Limited

CIN - U70200JK2017SGC010105

Regd. Office: 3rd Floor, Town Hall Building, Jammu

Municipal Corporation, Jammu-180001

Email: ceo@jammusmartcity.in/ceo-jammusmartcity@jk.gov.in,

Website: www.jammusmartcity.in

shall be in favour of the JSCL and valid until a date sixty (60) days pursuant to the date of expiry of the Contract Duration of 8 months.

Upon the Performance Security being furnished for the requisite amount and in the format as prescribed, Jammu Smart City Ltd. shall execute the Contract Agreement with you. Accordingly, it is requested that stamp paper of appropriate value (purchased from the UT of Jammu and Kashmir) be provided to Jammu Smart City Ltd for further necessary action.

(Rakesh Kumar Gupta) JKAS

Addl. Chief Executive Officer

Jammu Smart City Ltd.

Copy for information to the:

1. Divisional Commissioner, Jammu (Chairman, Board of Directors, JSCL).
2. Chief Executive Officer, JSCL.
3. Director Projects, JSCL.
4. Sr. General Manager (Finance and Accounts), JSCL.
5. Sr. General Manager (Civil), JSCL.